

FORM G – REVISED/ADDENDUM
MODIFIED INVITATION FOR EXPRESSION OF INTEREST FOR
‘RITE DEVELOPERS PRIVATE LIMITED’
OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN / CIN / LLP No.	RITE DEVELOPERS PRIVATE LIMITED U45201MH2002PTC134760
2.	Address of the registered office (as per MCA records)	Shop No. 27, 1st Floor, Rite Bilss Kandivali Dattatray CHSL, Dhanukarwadi, Kandivali West, Mumbai - 400067
3.	URL of website	https://www.incorprestructuring.com/RDP.html
4.	Details of place where majority of fixed assets are located	Mumbai (Maharashtra) Further Details can be sought from the RP by sending an email on cirp.ritedevelopers@gmail.com
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	Not Applicable
7.	Number of employees / workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought by sending an email on cirp.ritedevelopers@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.ritedevelopers@gmail.com and is available at https://www.incorprestructuring.com/RDP.html
10.	Last date for receipt of expression of interest	January 25, 2024 (Original) February 28, 2024 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	February 04, 2024 (Original) March 04, 2024 (Extended)
12.	Last date for submission of objections to provisional list	February 09, 2024 (Original) March 09, 2024 (Extended)
13.	Date of issue of final list of prospective resolution applicants	February 19, 2024 (Original) March 16, 2024 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	February 24, 2024 (Original) March 21, 2024 (Extended)
15.	Last date for submission of resolution plans	March 25, 2024 (Original) April 20, 2024 (Extended)
16.	Process email id to submit EOI	cirp.ritedevelopers@gmail.com



 

Amit Vijay Karia

Resolution Professional of **Rite Developers Private Limited**

(Undergoing CIRP vide order dated August 25, 2023)

Registration Number: IBBI/IPA-001/IP-P02600/2021-2022/13969

AFA: AA1/13969/02/061224/106477 is valid till December 6, 2024

Address & email id registered with IBBI:

405, Hind Rajasthan Building, Dadasaheb Phalke Road, Gautam Nagar, Dadar (East), Mumbai
- 400014 (Maharashtra) ipamitkaria@gmail.com

Process specific email id for correspondence: cirp.ritedevelopers@gmail.com

Process specific website: <https://www.incorprestructuring.com/RDP.html>

Date: January 29, 2024

Place: Mumbai

संबंधित तपशिल

१.	पॅन/सीआयएन/एलएलपी नं. सहित कॉर्पोरेट कर्जदारांचे नाव	राईट डेव्हलपर्स प्रायव्हेट लिमिटेड यु५५२०१एमएच२००२पीएलसी१३४७६०
२.	नोंदणीकृत कार्यालया पत्ता	दुकान क्र. २७, १ला मजला, राईट ब्लिस, कांदिवली, दत्तात्रय सीएचएसएल, डहाणूकरवाडी, कांदिवली पश्चिम, मुंबई - ४०००६७
३.	वेबसाईटची युआरएल	https://www.incoprestructuring.com/RDP.html
४.	जास्तीत जास्त स्यावर मत्ता असलेल्या ठिकाणाचे तपशील	मुंबई (महाराष्ट्र) corp.ratedevelopers@gmail.com वर ईमेल पाठवून आरपीकडून अधिक तपशील मागविता जाऊ शकतो
५.	मुख्य उत्पादने/सेवांची स्थापित वमत	नाही
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	नाही
७.	कर्मचारी/कामगारांची संख्या	शून्य
८.	दोन वर्षांची जेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), घनकोची सूची यामह एबीएल तपशिल, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध	कोड आणि त्याव्याख्यान निवर्तनाच्या तारुदीनुसार ईमेल आणि किंवा खर्च्युअल डेटा रूमवर corp.ratedevelopers@gmail.com येथे ईमेल पाठवून तपशील मागवले जाऊ शकतात.
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता येथे उपलब्ध	स्वास्त्य अभिव्यक्तीसाठी तपशीलवार आमंत्रण ज्यामध्ये कोडच्या कलम २५(२)(एच) अंतर्गत रिझोल्यूशन अर्जदारांच्या पात्रतेचा समावेश असेल, corp.ratedevelopers@gmail.com वर ईमेल पाठवून रोपले जाऊ शकते आणि ते https://www.incoprestructuring.com/RDP.html वेबे उपलब्ध आहे.
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	जानेवारी २५, २०२४ (मूळ) फेब्रुवारी २८, २०२४ (यादविलेली)
११.	संभाव्य निराकरण अर्जदारांची (पीआरए) तात्पुरती सूची जारी करण्याची तारीख	फेब्रुवारी ०४, २०२४ (मूळ) मार्च ०४, २०२४ (यादविलेली)
१२.	तात्पुरत्या सूचिला असलेले आवेप सादर करण्यासाठी अंतिम तारीख	फेब्रुवारी ९, २०२४ (मूळ) मार्च ०९, २०२४ (यादविलेली)
१३.	संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करण्याची तारीख	फेब्रुवारी १९, २०२४ (मूळ) मार्च १६, २०२४ (यादविलेली)
१४.	माहिती त्रामी, इव्हेंल्युअन मंटीक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करीता किंमतीच्या जारीची तारीख	फेब्रुवारी २४, २०२४ (मूळ) मार्च २१, २०२४ (यादविलेली)
१५.	निराकरण योजनांच्या सादरीकरणकरीता अंतिम तारीख	मार्च २५, २०२४ (मूळ) एप्रिल २०, २०२४ (यादविलेली)
१६.	ईओआय सादर करण्यासाठी प्रक्रिया ई-मेल	corp.ratedevelopers@gmail.com

सही/ -
अमित विजय कारिया
राईट डेव्हलपर्स प्रायव्हेट लिमिटेड चे निराकरण व्यावसायिक
(सीआयआरपी चालू आहे मार्फत दिनांकित ऑगस्ट २५, २०२३)
नोंदणीकृत क्र. आयबीबीआय/आयपीए-००१/आयपी-पी०२६००/२०२१-२०२२/१३९६९
एएफए: एए१/१३९६९/०२/०६१२२४/१०६४७७, वेब डिसेंबर ६, २०२४ पर्यंत
आयबीबीआय वर नोंदणीकृत पत्ता आणि ईमेल आयडी:
४०५, रिंद रावस्थान बिल्डिंग, दादाभाहेन फाळके रोड, गीतम नगर,
दादर (पूर्व), मुंबई - ४०००१४ (महाराष्ट्र) ipamitkaria@gmail.com
पत्रव्यवहारासाठी विशिष्ट ईमेल प्रक्रिया आयडी: corp.ratedevelopers@gmail.com
विशिष्ट प्रक्रिया वेबसाईट: <https://www.incoprestructuring.com/RDP.html>
दिनांक: जानेवारी २९, २०२४
ठिकाण: मुंबई

FORM G - REVISED / ADDENDUM**INVITATION FOR EXPRESSION OF INTEREST FOR****'RITE DEVELOPERS PRIVATE LIMITED'****OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA****(Under sub-regulation (1) of Regulation 38A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN / CIN / LLP No.	RITE DEVELOPERS PRIVATE LIMITED U45201MH2002PTC134760
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7.	Number of employees / workmen	NIL
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Sd/-

Amit Vijay KariaResolution Professional of **Rite Developers Private Limited***(Undergoing CIRP vide order dated August 25, 2023)*

Registration Number: IBB/PA-001/IP-P02600/2021-2022/13969

AFA: AA1/13969/02/061224/106477 is valid till December 6, 2024

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405, Hind Rajasthan Building, Dadasaheb Phalke Road, Gautam Nagar, Dadar

(East), Mumbai - 400014 (Maharashtra) ipamitkaria@gmail.comProcess specific email id for correspondence: cirp.ritedevelopers@gmail.comProcess specific website: <https://www.incorprestructuring.com/RDP.html>

Date: January 29, 2024

Place: Mumbai